

Annexure-6

Name of the Corporate Debtor: Nagaur Water Supply Company Private Limited [CIN: U41000GJ2008PTC053373]

Date of commencement of CIRP: 17th August, 2021; List of creditors as on: 27th December, 2022

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	-	Rakshit Dhirajlal Doshi	20-09-21	219,600.00	-	Employee	Yes	-	-	-	-	219,600.00	Documents required for substantiation of claim not yet received
2.	-	Amit Dhirajlal Doshi	21-09-21	344,345.00	-	Employee	Yes	-	-	-	-	344,345.00	Documents required for substantiation of claim not yet received
3.	-	Dudharam	06-12-21	613,980.00	-	Employee	No	-	-	-	-	613,980.00	Documents required for substantiation of claim not yet received
4.	-	Durgaram	06-12-21	613,980.00	-	Employee	No	-	-	-	-	613,980.00	Documents required for substantiation of

													claim not yet received
5.	-	Javrilal	06-12-21	613,980.00	-	Employee	No	-	-	-	-	613,980.00	Documents required for substantiation of claim not yet received
6.	-	Shaitanram	06-12-21	613,980.00	-	Employee	No	-	-	-	-	613,980.00	Documents required for substantiation of claim not yet received

Notes:

1. The claims received have been verified as on Insolvency Commencement Date of Nagaur Water Supply Company Pvt Ltd i.e., 17th August, 2021.
2. All the claims has been verified and admitted based on the information provided by the creditors and to the extent available with the RP as provided by the Corporate Debtor.
3. As per Regulation 14 of IBBI(CIRP) Regulations, 2016, the IRP or RP, as the case may be , shall revise the amount of claims admitted , including the estimates of claims made, as soon as maybe practicable, when he comes across additional information warranting such revision.